

F.No. 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated :14/9/2011

ORDER No. 190 of 2011

The Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 177 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 16.9.2011 at 10.30. A.M. Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Mr. Mathew John, Member (Technical) will hear Customs and Service Tax Division Bench matters and Excise Division Bench Short Matters.

On this day at 10.30. A.M. Hon'ble Mr. D.N. Panda, Member (Judicial) and Hon'ble Mr. Rakesh Kumar, Member (Technical) will hear special assigned matters

1. C/359/05,C/268/06,C/M/351/11
2. C/M/790/09,C/229/09
3. ST/M/838/09,ST/227/08
4. C/M/377/10,C/559/09

On this day Single Member matters will stand adjourned.

By Order



(S. Chandran)
Registrar

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SPS to Hon'ble – President/Hon'ble Vice-President/Hon'ble Members/P.A.Registrar/Dy.Registrar/Asstt.Registrar/Bar Association/ CDR/SDRs/NoticeBoard/Website/Guard File/Office Copy.



Registrar

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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated :14/9/2011

ORDER No. 191 of 2011

The Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 177 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 26.9.2011 at 10.30. A.M. Hon'ble Vice President/HOD Ms. Jyoti Balasundaran, will hear Difference of Opinion matters.

On this day at 10.30. A.M. Hon'ble Mr. D.N. Panda, Member (Judicial) and Hon'ble Mr. Mathew John, Member (Technical) will hear Excise Division Bench matters.

From 27.9.2011 to 29.9.2011 at 10.30. A.M. Hon'ble Vice President/HOD Ms. Jyoti Balasundaran, and Hon'ble Mr. Mathew John, Member (Technical) will hear Excise Division Bench matters.

On 28/9/2011 at 10.30. A.M. Hon'ble Ms. Archana Wadhwa, Member (Judicial), Hon'ble Mr. Rakesh Kumar, Member (Technical) and Hon'ble Mr. Mathew John, Member (Technical) will hear Larger Bench Matters. Regular Bench will be taken up after Larger Bench is over.

By Order



(S. Chandran)
Registrar

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F.No. 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated :14/9/2011

ORDER No. 192 of 2011

The Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 177 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 22/9/2011 at 2.30 P.M. Hon'ble Mr. D.N. Panda, Member (Judicial), will hear Difference of Opinion matter E/1118 & 1142/2005.

By Order


(S. Chandran)
Registrar

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Registrar